Annexure – 7

Name of the corporate debtor: RANKINI POWER GENERATION PRIVATE LIMITED
Date of commencement of CIRP: 14.05.2026 (Order dated 14.05.2026 was received on 15th May 2026)
List of creditors as on: 29th May, 2026

List of operational creditors (Government dues)

(Amount in₹)

Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica-tion	Amount of claim not admitted	Remarks, if any
	Depart ment	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicab le					
1.	Regional Provident Fund Commissioner-I, Kolkata	Central Government	29.05.2026	2,85,209	2,85,209	Unsecured	NIL	NIL	NIL	NIL	NIL	NIL	Claim received, however, not in requisite Claim Form under CIRP.
	TOTAL			**2,85,209**	**2,85,209**								